



Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu/Srinagar

NOTIFICATION

Srinagar, the 30th May, 2019

SRO 386.- In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu & Kashmir Ancient Monuments Preservation Act, Samvat, 1977(1920-AD) (Act No. V of 1977), the Government on the recommendations of the Director, Archives, Archaeology & Museums, Jammu & Kashmir, intends to declare following three sites of Zanskar, Kargil under khasra number alongwith land measuring as indicated against each as "State Protected Monuments" within the meaning of the said Act:-

Name of the village	Khasra No.	Name of the owner	Total land		Status of land
			Kanal	Marlas	
Pipcha	349	Bardan Gonpa In the name of Lama Tashi Samphe	07	8	Gair Mumkin Gonpa
Sani	258	Sani Khanikhar through Lama Tashi Kushok	2	13	Gair Mumkin Gonpa
	259		8	12	
Stongday	557	Stongday Gonpa through Kushok Nari Tsewang	48	14	Gair Mumkin Gonpa

Further, in pursuance of sub-section (2) of the aforesaid section 3, objections are invited from the general public to the aforesaid proposal, which shall reach to Secretary to the Government, Department of Culture, within a period of two months from the date of issuance/ publication of this notification in the newspaper or fixation of this Notification at a conspicuous place on the Monument.

By order of the Government of Jammu & Kashmir

Sd/-

(Zubair Ahmad), KAS
Secretary to the Government
Department of Culture

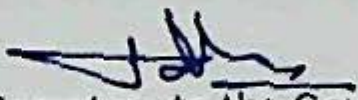
No: Cul/Arch/36/2018

Dated: 30 -05-2019

Copy to the:

1. Principal Secretary to the Hon'ble Governor.

2. Commissioner/Secretary to the Government, Revenue Department
3. Divisional Commissioner, Ladakh.
4. Secretary to the Government, Department of Law, Justice & PA
5. Deputy Commissioner, Kargil.
6. Director, Information, J&K, Srinagar, for publication in some leading local newspapers.
7. Director, Archives, Archaeology & Museums, J&K, Srinagar. He is requested to kindly fix a copy of this notification in the conspicuous place or near these *Monuments for the view of general public*
8. General Manager, Government Press, Srinagar for publication in Government Gazette.
9. OSD to the Advisor (G) to the Hon'ble Governor.
10. Private Secretary to Secretary to the Government, Department of Culture.
11. Stock file/ SRO file.


Deputy Secretary to the Government
Department of Culture
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